## GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

### LOK SABHA UNSTARRED QUESTION NO. 1790

ANSWERED ON 30/07/2025

#### RENEWABLE ENERGY PROJECTS IN JHARKHAND

1790. DR. NISHIKANT DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to set up power projects based on new and renewable energy sources including wind and solar power in Jharkhand;
- (b) if so, the details of the places where the such power projects are being set up;
- (c) the details of central financial assistance being provided for setting up of such projects in Jharkhand; and
- (d) the details of number of operational/ongoing and pending projects related to new and renewable energy in Jharkhand?

#### **ANSWER**

#### THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

#### (SHRI SHRIPAD YESSO NAIK)

(a) The Ministry of New and Renewable Energy (MNRE) has been implementing various schemes/programmes to promote development and deployment of renewable energy in the country including in the State of Jharkhand such as scheme for Development of Solar Parks and Ultra-mega Solar Power Projects, Pradhan Mantri Surya Ghar Muft Bijli Yojana (PM-SGMBY), Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), etc.

For installation of onshore wind power projects, at present, there is no scheme for providing financial subsidy/ incentive. The wind power projects are being installed by private companies/ public sector enterprises based on techno-economic assessment.

Further, as per the information received from Jharkhand Renewable Energy Development Agency (JREDA), Jharkhand Government is also working on development of many projects under the Jharkhand State Solar Policy-2022.

(b) to (d) MNRE has sanctioned 3 Solar Parks in the State of Jharkhand under the scheme for "Development of Solar Parks and Ultra-Mega Solar Power Projects." The details of these Solar parks are as given below:

Name of Solar Park and location	Capacity sanctioned (in MW)
Floating Solar Park by Solar Energy Corporation of India (SECI) in Getalsud dam, Ranchi district, Jharkhand	100
Floating Solar Park Ph-I, by M/s Green Valley Renewable Energy Limited; JVC of DVC & NTPC REL in Tilaiya Dam (Jharkhand) &	755

Panchet Dam (in Jharkhand & partly in West Bengal)	
Floating Solar Park Ph-II by DVC	
in Maithon dam, Dhanbad,	234
Jharkhand	

PM-SGMBY is being implemented across all the rural and urban areas in all States/ UTs. In the State of Jharkhand, 9884 applications have been submitted on the National Portal of the scheme as on 24.07.2025 and 688 households have been covered with installation of rooftop solar systems.

Similarly, PM-KUSUM scheme is also being implemented across all States/ UTs. Under the scheme, capacities are allocated based on demand received from the States/UTs. On the basis of demand received from Jharkhand, 52,985 solar agriculture pumps under Component-B of the Scheme have been allocated to the State of Jharkhand. Out of these, 35,459 pumps have been reported installed as on 30.06.2025.

Details of incentives being provided by MNRE as Central Financial Assistance (CFA) for the implementation of major ongoing renewable energy schemes/programmes in the country including the State of Jharkhand are given at **Annexure.** 

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# Incentives being provided as Central Financial Assistance (CFA) by MNRE for the implementation of major ongoing Renewable Energy Schemes/Programmes

Solar in the Residential Sector is given below:    Type of Residential Segment	Scheme/Programmes		Incentives presently a	vailable as per the	Scheme
Residential Sector (first 2 kWp of 1 Rooftop Solar (RTS) capacity or part thereof) Residential Sector (with additional RTS capacity of 1 kWp or part thereof) Residential Sector (additional RTS capacity beyond 3 kWp) Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp @ 3 kWp per house)  2. The PMSG: MBY scheme includes the provision for incentiv to DISCOMs to motivate and help them in activities such a create conducive regulatory and administrative mechanism achieve targets for implementation. The incentive is pegged 5% of applicable benchmark cost for capacity achieved abou 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved abou 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15' of installed base capacity.  3. To push the deployment of residential rooftop solar syster (RTS) and undertake local mobilization efforts, the PMSC MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutio (PRIs), at the rate of Rs. 1000 for every installation of RTSs residential segment in the jurisdiction of ULB/PRI, for whic CFA has been transferred to consumer.  4. Further, a fund of Rs. 800 crore has been provisioned for		1. Under the PMSG: MBY, the CFA for installation of Rooftop			
S.No.   Segment   CFA   Category   States/UTs	Yojana	Solar in the Residential Sector is given below:			
(first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)  Residential Sector (with additional RTS capacity of 1 kWp or part thereof)  Residential Sector (with additional RTS capacity of 1 kWp or part thereof)  Residential Sector (additional RTS capacity beyond 3 kWp)  Group Housing Societies/ Residential Welfare Associations  (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)  The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such a create conducive regulatory and administrative mechanism achieve targets for implementation. The incentive is pegged 1 5% of applicable benchmark cost for capacity achieved about 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved about 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15° of installed base capacity.  To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSC MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institution (PRIs), at the rate of Rs. 1000 for every installation of RTS is residential segment in the jurisdiction of ULB/PRI, for whic CFA has been transferred to consumer.  4. Further, a fund of Rs. 800 crore has been provisioned for		S.No.		CFA	Category
2 (with additional RTS capacity of 1 kWp or part thereof)  Residential Sector (additional RTS capacity beyond 3 kWp)  Group Housing Societies/ Residential Welfare Associations  4 (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)  2. The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such a create conducive regulatory and administrative mechanism achieve targets for implementation. The incentive is pegged 5% of applicable benchmark cost for capacity achieved about 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved about 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.  3. To push the deployment of residential rooftop solar syster (RTS) and undertake local mobilization efforts, the PMSC MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institution (PRIs), at the rate of Rs. 1000 for every installation of RTS i residential segment in the jurisdiction of ULB/PRI, for whice CFA has been transferred to consumer.  4. Further, a fund of Rs. 800 crore has been provisioned for		1	(first 2 kWp of Rooftop Solar (RTS) capacity or part	Rs.30,000/kWp	Rs.33,000/kWp
3		2	(with additional RTS capacity of 1 kWp or	Rs.18,000/kWp	Rs.19,800/kWp
Societies/ Residential Welfare Associations  (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)  2. The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such a create conducive regulatory and administrative mechanism achieve targets for implementation. The incentive is pegged 5% of applicable benchmark cost for capacity achieved about 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.  3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSC MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institution (PRIs), at the rate of Rs.1000 for every installation of RTS is residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.  4. Further, a fund of Rs. 800 crore has been provisioned for		3	(additional RTS capacity beyond 3		
to DISCOMs to motivate and help them in activities such a create conducive regulatory and administrative mechanism achieve targets for implementation. The incentive is pegged a 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.  3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSO MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institution (PRIs), at the rate of Rs.1000 for every installation of RTS is residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.  4. Further, a fund of Rs. 800 crore has been provisioned for		4	Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per	Rs.18,000/kWp	Rs.19,800/kWp
country, with an assistance of Rs 1 crore per Model Sola Village under PMSG: MBY scheme.  b) Central Public Sector Viability Gap Funding (VGF) support up to Rs. 55 lakhs per MW to the	Undertaking (CPSU) Scheme	to DISCOMs to motivate and help them in activities such a create conducive regulatory and administrative mechanisms achieve targets for implementation. The incentive is pegged a 5% of applicable benchmark cost for capacity achieved abov 10% and less than 15% of installed base capacity; 10% of th applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.  3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSO MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institution (PRIs), at the rate of Rs.1000 for every installation of RTS is residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.  4. Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with an assistance of Rs 1 crore per Model Solar Village under PMSG: MBY scheme.  Viability Gap Funding (VGF) support up to Rs. 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive			in activities such as trative mechanisms, identive is pegged at city achieved above apacity; 10% of the hieved beyond 15% cooftop solar system efforts, the PMSG: for incentive to the syat Raj Institutions stallation of RTS in JLB/PRI, for which the per provisioned for each district of the re per Model Solar lakhs per MW to the

Scheme/Programmes	Incentives presently available as per the Scheme	
Solar Photovoltaic (PV) Power Projects by the Government Producers		
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon:  (i) quantum of sales of solar PV modules;  (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and	
d) Solar Park Scheme	<ul> <li>(iii) percentage of local value addition in modules sold.</li> <li>(a) Up to Rs. 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR).</li> <li>(b) Rs. 20 lakh per MW or 30% of the project cost, whichever is lower, for development of shared infrastructure of Solar Park.</li> </ul>	
e) PM-KUSUM scheme	Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.  Component B: Installation of 14 Lakh Stand-alone Solar Pumps Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.  Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation  Benefits available:  (a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.  (b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarkhand,	

Scheme/Programmes	Incentives presently available as per the Scheme
f) Green Energy Corridor	(a) GEC Phase-I (intra-State): CFA of 40% of DPR cost or awarded
Scheme (for development of intra-state	cost whichever is lower. (b) GEC Phase-II (Intra-State): CFA of 33% of DPR cost or awarded
and inter-state transmission	cost whichever is lower.
system for RE projects)	(c) GEC Phase-II (Inter-state): CFA of 40% of DPR cost or awarded
g) Biomass Programme	cost whichever is lower.  (a) For Briquette manufacturing plants: Rs. 9 Lakhs/MTPH (metric
<i>5</i> , <i>5</i>	ton/hour) [Maximum CFA- Rs. 45 Lakh per project]
	(b) For Non-Bagasse Cogeneration Projects: Rs. 40 Lakhs/MW (on installed capacity) (Maximum CFA- Rs. 5 Crore per project)
	(c) For pellet plants whose applications have been received <b>before 16.07.2024</b> : Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA-Rs. 45 Lakh per project]
	(d) For pellet plants whose applications have been received <b>on or after 16.07.2024</b> :
	i. For Non-Torrefied Pellet manufacturing plant: Rs. 21 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 105 lakhs per project)
	ii. For Torrefied Pellet manufacturing plant: Rs. 42 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 210 lakhs per project)
h) Waste to Energy Programme	(a) For Biogas generation: Rs. 0.25 crore per 12000 cum/day (Maximum CFA- Rs.5 crore/project)
	<ul> <li>(b) For BioCNG/Enriched Biogas/Compressed Biogas generation:</li> <li>(Maximum CFA- Rs.10 crore/project)</li> <li>(i) BioCNG generation from new Biogas plant – Rs. 4 Crore per 4800 Kg/day;</li> <li>(ii) BioCNG generation from existing Biogas plant - Rs 3 Crore per 4800 Kg/day;</li> </ul>
	(c) For Power generation based on Biogas (Maximum CFA - Rs. 5 crore/project):  (i) Power generation from new biogas plant: Rs. 0.75 crore per MW
	(ii) Power generation from existing biogas plant: Rs. 0.5 crore per MW
	(d) For Power generation based on bio & agro-industrial waste (other than Municipal Solid Waste (MSW) through incineration process): Rs.0.40 crore/MW (Maximum CFA - Rs.5.00 Crore/Project)
	(e) For Biomass Gasifier for electricity/ thermal applications:
	<ul> <li>i) Rs. 2,500 per kW<sub>e</sub> with dual fuel engines for electrical application</li> <li>ii) Rs. 15,000 per kW<sub>e</sub> with 100% gas engines for electrical application</li> <li>iii) Rs. 2 lakh per 300 kW<sub>th</sub> for thermal applications.</li> </ul>
	, Tot. 2 team per 500 km in for thermal applications.
	Note:

Scheme/Programmes	Incentives presently available as per the Scheme
	• In case, the Waste to Energy plants are set up in Special Category States (NE Region, Sikkim, Himachal Pradesh and Uttarakhand), Jammu & Kashmir, Ladakh, Lakshadweep and Andaman & Nicobar Islands, the eligible CFA would be 20% higher than Standard CFA pattern given above.
	Biogas/BioCNG/Power (biogas based) generation plants based on cattle dung as main feedstock set up by Gaushalas independently or through joint ventures/partnerships will be eligible for 20% higher CFA than Standard CFA pattern given above. These Gaushalas (Shelters) should be registered with the respective State Government.
i) Biogas Programme	(a) Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in cubic meter for small biogas plants (1-25 cubic meter/day plant capacity) (b) Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs. 17,500 /- to Rs. 22,500/- per kilowatt equivalent for thermal applications (25 - 2500 cubic meter/day plant capacity) The eligible CFA would be 20% higher than Standard CFA in for North Eastern Region (NER), Island, Registered Gaushalas and SC/ST beneficiaries.
j) R&D programme	The Ministry encourages research and technology development proposals in collaboration with the industry and provides up to 100% financial support to Government/non-profit research organizations and up to 70% to Industry, Start-ups, Private Institutes, Entrepreneurs and Manufacturing units.
k) National Green Hydrogen Mission	<ul> <li>SIGHT programme for Electrolyser manufacturing has an allocation of ₹4,440 Crores. The incentives start from ₹4,440 per kW in the first year and end at ₹1,480 per kW in the fifth year.</li> <li>SIGHT programme for Green Hydrogen production and its derivatives have an allocation of ₹13,050 Crores. <ul> <li>For Green Hydrogen Production, incentives are capped at ₹50/kg, ₹40/kg and ₹30/kg for the first, second and third year respectively.</li> <li>For Green Ammonia production, incentives are ₹8.82/kg in the first year of production and supply, ₹7.06/kg during the second year of production and supply, and ₹5.30/kg during the third year of production and supply.</li> </ul> </li> <li>Pilot projects for projects in Transport Sector have an outlay of ₹496 Crores till FY 2025-26.</li> <li>Pilot projects in Shipping sector have an outlay of ₹115 Crores till FY 2029-30.</li> <li>Hydrogen Hubs have an outlay of ₹200 Crores till FY 2025-26.</li> <li>The R&amp;D program of the Mission has a budget of ₹400 Crores till FY 2025-26.</li> <li>Skill Development component of the Mission has an outlay of ₹35 Crores till FY 2029-30.</li> <li>The Testing component of the Mission has an outlay of ₹200 Crores till FY 2025-26.</li> </ul>

Scheme/Programmes	Incentives presently available as per the Scheme		
	• The New and Innovative Techniques and Applications for Green Hydrogen has an outlay of ₹200 Crores by FY 2025-26.		
I) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA)	Components Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (under PM JANMAN component only)	Central Share (100%) Rs. 50,000 per HH or as per actual cost Rs. 1 lakh per MPC	
	Solarisation of 2000 public institutions through off-grid solar systems (under DA JGUA component only)	Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution	